

National Company Law Tribunal

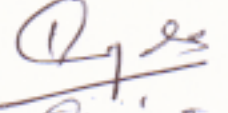
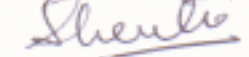
Allahabad Bench

CP NO. 112 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: M/s M HDS Stone Edge Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 113 14 of the Companies Act 2013

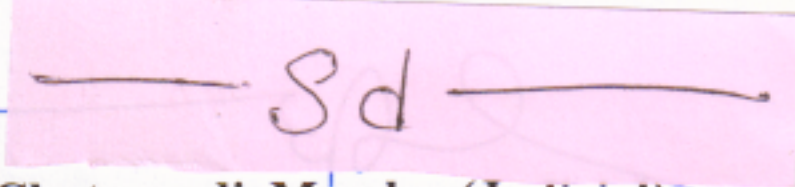
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyer	Adv.	ROC	
2.	Sheela Srivastava	1 es	Petitioner	

**C.P. No. 112/ALD/2017**

None for the petitioner. The C.G.S.C. representing the ROC files its report. Therefore, the case is fixed for argument on 27<sup>th</sup> November, 2017.

Date: 06/11/2017

Typed by  
Jyoti

  
H.P. Chaturvedi, Member(Judicial)